

stated that they were treated as dacoits and, as a result of that they were not being termed as freedom-fighters, and it was because of that that these people staged that demonstration? Was that the reason why they were arrested, or were these the grounds on which they were arrested?

SHRI K. C. PANT: They were not arrested on those grounds. There was a ceremony to which Dr. Sarojini Mahishi had gone. As I have said, the Goa Administration have informed us that the police suspected that they might disturb it. But my hon. friend is correct when he says that the story does not begin here but it goes back to the distribution of Tamrapatras and to the mistaken notion of the Chief Minister that he was acting on his own in preparing the lists and that the Centre had nothing to do with it while as a matter of fact he was acting as the agent of the Centre in preparing the lists, because we did in many cases change the lists where ever we thought it proper; the Chief Minister did also address a press conference in the course of which he had made statements which had angered not only the freedom-fighters of Goa but a lot of other people.

PROF. MADHU DANDAVATE: I am glad that the hon. Minister has referred to Dr. Sarojini Mahishi's visit. Is it not a fact that when those freedom-fighters, who were arrested met Dr. Sarojini Mahishi in Panjim and told her that this was the background of their demonstration, she was convinced of that particular argument of the freedom-fighters and she also felt that they were not arrested on proper grounds, and as a result of that, she actually refused some invitation for dinner the same night?

SHRI K. C. PANT: That is correct. She did not attend the dinner hosted by a Minister in the Goa Government. The freedom fighters had met her. I cannot quote her exact words, but she said that if there was no security for freedom fighters, she thought it improper to attend the dinner.

SHRI PURUSHOTTAM KAKODKAR: Have Government received a memorandum from the Freedom Fighters' Association of Goa to the effect that the Chief Minister made a deplorable, highly objectionable and anti-national statement regarding Operation Vijay at a press conference and further confirmed it with his clarificatory statement and this was the reason for the protest of, and discontent among, the freedom fighters in Goa? If so, what is the reaction of Government?

SHRI K. C. PANT: I have said in my first reply that the statement of the Chief Minister to the press on 18 August 1972 with regard to Operation Vijay angered not only the freedom fighters but a lot of other people. But later he said that he had been misreported and he issued a clarification. But even after reading the clarification—since he has asked for Government's reaction in the matter—I can say that the statement was unfortunate and the clarification does not entirely clear it up.

Incentives to Small Industries

*232. **SHRI D. D. DESAI.** Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) whether new incentives are proposed to be given to small industries;

(b) if so, the broad outlines thereof?

(c) whether these incentives are intended to improve the export performance of the small industries; and

(d) what is the contribution of the Small Industry Sector in the export performance?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) (a) Several incentives are being given for promotion of small scale industries; no new incentives are under consideration at present.

(b) Does not arise.

(c) Does not arise.

(d) It is estimated that small scale industries export goods worth Rs. 100 crores annually.

SHRI D. D. DESAI: In the last ten years, the cost of replacement or purchase of new machinery has gone up by 180 per cent. Since the ceiling is financial and not physical, it is hardly possible to replace worn-out machinery or purchase new machinery. Is it the intention of the Ministry to reduce small-scale industry to smaller-scale because whoever has invested money ten years ago does not have money now to replace that machinery?

SHRI SIDDHESHWAR PRASAD: Very recently the Government of India had appointed a Committee. It has gone into this question also besides others. We are examining its report and after that this will be taken into consideration.

SHRI D. D. DESAI: Till the 8th century AD India was the largest exporter of manufactured goods specially handicrafts....

SHRI PILOO MODY: That was before the days of the Planning Commission.

SHRI D. D. DESAI: It was only the Industrial Revolution which displaced India as the world's number one exporter. Today our situation is that we are advantageously placed in regard to labour-intensive industries. All the world, over there is a labour shortage and there is a chance of India leading other countries in exports of industrial goods in this category. How are we going to take advantage of the new situation?

SHRI SIDDHESHWAR PRASAD: A separate Board is there to take care of the problems of the handicraft indus-

try. The Ministry of Foreign Trade is making all efforts to see that exports go up to the fullest extent possible.

श्री हुसैन अहमद कज़मबाख : श्रीमंत्री महोदय ने बताया कि 100 करोड़ रुपया लघु उद्योगों के विकास के लिये रखा गया है। मैं जानना चाहता हूँ कि यह प्राप ने एक साल के लिये रखा है या पंचवर्षीय योजना के लिये रखा है जो भी रूपया आप ने रखा है वह उन तक ठीक से पहुंचता नहीं है। उन को मिलने में काफी विलम्ब होता है। मैं जानना चाहता हूँ कि किनकिन उद्योगों के विकास के लिये रुपया रखा है और उन को मरलता में मित जाये इसके लिए प्राप क्या विशेष कदम उठाने जा रहे हैं? इसके इनामा सात लाख रुपया तक जो लघु उद्योगों के लिये दिया गया है वह उन्हीं को दिया गया है जिन के पास बड़ी पूंजी है। क्या इस को घटा कर पांच लाख करने का विचार सरकार रखती है?

श्री सद्धेश्वर प्रसाद : माननीय सदस्य ने तीन सवाल पूछे हैं। ऐसा मालूम पड़ता है कि उन्होंने मेरे एक उत्तर को ठीक से सुना नहीं। मैंने यह नहीं कहा कि सौ करोड़ रुपया लघु उद्योगों के विकास के लिए रखा गया है। मैंने बताया है कि करीब सौ करोड़ रुपये के माल का निर्यात होता है उन चीजों का जो लघु उद्योगों द्वारा बनाई जाती है।

जहा तक दूसरे सवाल का सम्बन्ध है उन्होंने पूछा है कि क्या साठे सात लाख की सीमा को घटा कर हम पांच लाख रुपये का करेंगे? मैंने बताया कि एक कमेटी बनी थी जिस ने अन्य बातों के अलावा इसपर भी विचार किया था। उसकी सिफारिशों अभी सरकार के विचाराधीन है।

जहाँ तक सीमारे प्रश्न का सम्बन्ध है, लघु उद्योगों की विकसित करने के लिये राज्य सरकारों को हर तरह से सहायता दी जाती है और केंद्रीय सरकार उनकी तकनीकी एवं अन्य प्रकार की सुविधायें देती है। यदि उनको बैंकों से ऋण आदि की जरूरत होता है तो उसे मामले में भी बैंकों के साथ उन बातों को लिया जाता है ताकि भासानी से उनको ऋण मिल सके और दूसरे प्रकार की सहुलियत मिल सकें।

SHRI R. S. PANDEY: In order to have a complete decentralisation of industrial production, there is the very concept of introducing small scale industries and to give a boost to have local or indigenous product on through the small scale industries, and so, may I know whether it is not true that in many States, due to the dearth of raw materials many units have been closed down? May I know whether the Government have any information to the effect that due to the dearth of raw materials, many units in the small scale industries are closed down and are not able to run?

SHRI SIDDHESHWAR PRASAD: As far as the steel-based engineering industries are concerned, we have received complaints about the raw materials from the different States, and we are making all-out efforts, even to import steel, so that it will be made available to them, besides other small industries also.

श्री शंकर ब्यास सिंह : यह प्रश्न दो मंत्रालयों से सम्बन्ध रखता है ? एक औद्योगिक विकास मंत्रालय और दूसरे विदेश व्यापार मंत्रालय। क्या दोनों मंत्रालयों में इस बारे में तारतम्य है और क्या लघु उद्योगों की उपेक्षा

महीं हो रही है। क्या यह सही नहीं है कि बड़े उद्योगों पर ही केवल विदेश मंत्रालय का ध्यान है जिस कारण से लघु उद्योगों का बहुत अधिक विकास नहीं हो पा रहा है।

श्री सिद्धेश्वर प्रसाद : हम लोगों की पूरी कोशिश होती है कि विभिन्न मंत्रालयों में पूरा तालमेल और समन्वय हो और यदि कोई विचारभेद की बात होती है तो आपस की बैठकों में उनको सुलझाने की कोशिश हम लोग करते हैं। लघु उद्योगों द्वारा निर्मित सामग्री का जहाँ तक सवाल है और उसके निर्यात का सवाल है, विदेश मंत्रालय पहले की तुलना में अब इस पर ज्यादा ध्यान देने लगा है।

श्री रामाबतार शास्त्री : क्या यह सच है . .

श्री यश मनोबय : इसको छोड़ दिया करे।

श्री रामाबतार शास्त्री : वैदर इट इज ए फैक्ट का यह हिन्दी अनुवाद है।

क्या आपके पास स्माल स्कोल इंडस्ट्रीज कारपोरेशन बिहार से कोई शिकायत आई है जिसमें यह बताया गया है कि उद्योगों को बढ़ाने में उनको कुछ कठिनाईयाँ हो रही है ? यदि हाँ तो वह क्या है ?

MR. SPEAKER. This is about incentives and then about exports, I am sorry I cannot allow this question. You put relevant question.

श्री रामाबतार शास्त्री : मैं डेफिनिट होता चाहता हूँ इसके बारे में कि कोई शिकायत आई है या नहीं आई है।

अवकाश सहायता: अलग से प्रश्न पूछें
 व। हर एक में हर एक चीज को न धुँस
 दिया करें।

SHRI RANABHADUR SINGH: As the Minister has just stated that there are no further considerations before the Ministry about the industrial incentives being given to backward regions for setting up small scale industries, can it be taken from this answer that the Minister is still awaiting the results from the incentives that are already provided by the Ministry or looking to the facts of the situation as they stand? Since these incentives have not yet proved strong enough to draw the industries in backward regions, may I know whether the Ministry will consider some other proposals for this particular aspect of putting industries in the backward regions similar to some suggestions that were put up before the Ministry. For example, decentralisation of the monolithic public undertakings wherein smaller and ancillary parts for the public undertakings could be manufactured in the backward regions in small scale industries.

SHRI SIDDHESHWAR PRASAD: Only in the beginning of this year certain concessions were announced by the Government of India; we are watching the impact of these concessions. We should have a proper study of these concessions which have been announced and which are being implemented by different States; it is too early to take up a new series of concessions.

SHRI DHAMANKAR: May I know whether the Central Government is aware of the fact that the incentives given by the Central Government are nullified by the inexcusable delay by the State Governments in processing them. What steps do the Central Government propose to minimise delay?

SHRI SIDDHESHWAR PRASAD: This was brought to our notice and we had a meeting of State Directors of Industries recently and we have brought it

to their notice so that these cases are expedited to the extent possible.

SHRI PARIPOORNANAND PAINULI: What concrete steps do Government propose to take to discourage entrepreneurs establishing industries in developed areas and implement the Pande Committee report and the Wanchoo Committee report to give incentives to establish industries in the backward areas?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C SUBRAMANIAM): The question is not with reference to backward areas at all. This is with reference to small scale industries in general. Perhaps the next question is concerned with backward areas (*Interruptions*).

MR. SPEAKER: Mr Lakappa is getting up every time. Your question is coming later on.

SHRI K. LAKKAPPA: It may not be reached.

MR. SPEAKER: So, you are making it up here? It will be reached. There are persons who are absent who will enable you to reach the question.

Steps to Honour the Heritage of Pandit Jawaharlal Nehru

*236. **SHRI SAMAR GUHA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any steps to honour the heritage of Pandit Jawaharlal Nehru and his contributions to the freedom struggle of our country and consolidation of our Independence; and

(b) if so, the main points of the steps taken by the Government so far?